

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/202/2022 in Company Petition IB/220/2021
NAME OF THE COMPANY	Mytrah Energy (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Scorpius Trackers Pvt Ltd
NAME OF THE RESPONDENT(S)	Mytrah Energy (India) Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/202/2022

None appears for the Petitioner. Counsel for the Respondent present. Copy of the rejoinder not furnished as directed. Post on 27.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)